

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 1052

TO BE ANSWERED ON TUESDAY, JULY 29, 2025/ SRAVANA 7, 1947 (SAKA)

"EIGHTH CENTRAL PAY COMMISSION"

1052: SMT. SAGARIKA GHOSE:

Will the Minister of **Finance** be pleased to state:

- (a) the date of issuance of official notification approving the constitution of the Eighth Central Pay Commission (CPC);
- (b) whether the Chairperson and Members of the Eighth CPC been finalized, if so, the details of names, designations, and official appointment orders, if not, specify the tentative timeline for their selection; and
- (c) the Terms of Reference (ToR) assigned to the Eighth CPC and whether the Ministry has set a specific timeline for the commission to submit its recommendations, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a): It has been decided by the Government to constitute the 8th Central Pay Commission (CPC). Inputs have been sought from the major stakeholders. Official notification would be issued in due course.
- (b): The Chairperson and Members of the 8th CPC would be appointed once the 8th CPC is notified by the Government.
- (c): Inputs have been sought from major stakeholders, including Ministry of Defence, Ministry of Home Affairs, Department of Personnel & Training and from States. The Commission will make its recommendations within the timeline that will be provided in the Terms of Reference.
